

IN THE NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH

COURT – IV

15. IA-4280/2023 in C.P.(IB)/1018(MB)/2021

CORAM:

MS. ANU JAGMOHAN SINGH  
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI  
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON 22.04.2024

NAME OF THE PARTIES:

Praful Satra

Vs

MD Development Private Limited

SECTION: 7, 54(1) OF INSOLVENCY AND BANKRUPTCY CODE, 2016.

**ORDER**

This matter is heard through Video Conference:

1. Mr. Vibhav Gadre i/b Devashish Godbole, Ld. Counsel for Applicant in IA-4280/2023 present (VC).
2. Counsel for the Applicant in IA seeks time. Allowed.
3. List this matter on 13.05.2024.

Sd/-  
ANU JAGMOHAN SINGH  
Member (Technical)

Sd/-  
KISHORE VEMULAPALLI  
Member (Judicial)